NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH** COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 15.03.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 206/16	TP 190/17	Hearing	391/394	L&T Valdel Engineering Ltd.

SL. NAME (IN CAPITAL)

16

NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

Rehit R. Kulaign Advocate for Petitioner Rehit Rekies

Heard counsel for petitioner. Perused the OL report. Assistant from OL office is present. Smt. M.R. Sinchana, Advocate ROC and RD office is present. Heard her.

Counsel for petitioner requested time to file affidavit/memo in response to the points raised by OL office.

List it on 17.03.2017.

MEMBER (T)